

V. VENKATA PRASAD
REGISTRAR (VIGILANCE)



HYDERABAD,
Dt:06.11.2015

ROC.NO. 6570/2015-B.SPL.

Sir / Madam,

SUB: BAR COUNCIL OF INDIA - Filling up of the post of Secretary, Bar Council of India, New Delhi on permanent basis - Regarding.

REF: Letter No BCI:D:5033/2015 (Council) dated: 23.10.2015, from Sri Ashok Kumar Pandey, Joint Secretary, Bar Council of India, New Delhi.

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I am to state that the Joint Secretary, Bar Council of India, New Delhi, in his letter referred to above has stated that it is proposed to fill the post of Secretary, in Bar Council of India, New Delhi on permanent basis, among the other eligible members, the Judicial Officers in the cadre of the District Judges having five years experience as District Judge are also eligible for the said post and the age limit for the said post as on 31.07.2015 should be in between 40 years and not more than 50 years. The letter of the Joint Secretary, Bar Council of India, New Delhi, along with its enclosures were placed in the High Court's Web site i.e., <http://hc.tap.nic.in>.

I am, therefore, directed, to request you to circulate the same among the District & Sessions Judges, working in your District / Unit and the Officers, who were eligible may download the copy of above said letter along with its enclosures from the High Court's Web Site and submit their willingness applications (in original), directly to the High Court, on or before 12.11.2015 by **SPEED POST or any other source**. Applications received after 12.11.2015 will not be forwarded.

Yours faithfully

REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
5. The Central Project Co-ordinator, High Court of Judicature at Hyderabad. (with a request to upload the letter along with the letter of the Joint Secretary, Bar Council of India, New Delhi along with its enclosures in the High Court's Official website.)

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Grams : ALINDIABAR, New Delhi
E-mail : info@barcouncilofindia.org
Website : www.barcouncilofindia.org



Tel. : (91) 011-4922 5000
Fax : (91) 011-4922 5011

भारतीय विधिज्ञ परिषद् BAR COUNCIL OF INDIA

(Statutory Body Constituted under the Advocates Act, 1961)

21, Rouse Avenue Institutional Area, New Delhi - 110 002



Display in the notice board
23.10.2015

BCI: D: 5033 /2015(Council)

1. President, Supreme Court Bar Association
2. President of all the High Court Bar Association
3. Registrar of all the High Court
4. Secretaries of all the State Bar Council
5. Vice- Chancellors of all the National Law School in India.

6570



Sir,

Bar Council of India had advertised for the appointment to the post of Secretary on its Website and Hindustan, Hindi news paper on 14.7.2015 and in Hindustan Times (English daily) on 15.7.2015. Bar Council of India had constituted a Search- Cum - Selection Committee headed by Hon'ble Justice Mukhopadhyya, Former Judge Supreme Court of India for the purpose of selection of the Secretary post and the said Committee in its meeting dated 3.10.2015 had suggested to call for more names of eligible candidate for the appointment to the post of secretary from :-

1. All the recognized High Court Bar Associations and Supreme Court Bar Association through their President (s)/ Secretaries;
2. All the State Bar Councils;
3. Registrar General of all the High Courts;
4. Vice- Chancellors / Directors of all the National law Schools in India.

Accordingly, you are requested to kindly suggest the name of the suitable candidate for the appointment of Secretary, Bar Council of India and also put the notification on you notice board for the deserving candidate to apply for the same. It is to be noted that Application Form should be addressed to Joint Secretary, Bar Council of India and reach to the Bar Council of India office by 15.11.2015 at the following address.

**The Bar Council of India,
21, Rouse Avenue Institutional Area,
New Delhi-110 002.**

The detail of requisite qualification and other conditions for the appointment of Secretary, Bar Council of India is attached here with.

Yours Sincerely,

**(Ashok Kumar Pandey)
Joint Secretary**

Encl : as above

Bar Council of India
(Statuary Body Constituted under the Advocates Act, 1961)

Invites the applications for appointment of Secretary, Bar Council of India, New Delhi, on permanent basis.

1. Name of the post: Secretary (1 post)

2. Qualification/Eligibility

(i) Be a citizen of India

(ii) Be a Law Graduate, fluent in English (speaking & writing) and having atleast 50% marks in Graduation. Candidates should have good knowledge of computer operations.

(iii) Have been either-

(a) Registrar of the Supreme Court or a High Court in India, or

(b) An Advocate with 15 years practice at the Bar, or

(c) Secretary of a State Bar Council for atleast 7 years, or

(d) District Judge having five years experience as District Judge

(e) Principal of a recognized Law College having experience as a Principal for ten years and seven years standing at the Bar, or

(f) Professor or Reader of Law in University recognized by the Council with 10 years standing and having seven years experience at the Bar, or

(g) Law Graduate with five year experience as Joint Secretary and seven years as Assistant Secretary of the Bar Council of India.

(iv) Age as on 31.7.2015 between 40 years and not more than 50 years.

(v) Pay-Scale: PB-4 Rs. 37,400-67,000 plus Grade pay of Rs. 8700.

(vi) Application on plain paper alongwith attested photograph and attested copies of educational certificates alongwith a bank draft of Rs. 2000/- (non-refundable) payable in the name of Bar Council of India, New Delhi duly signed by the applicant be submitted by hand or through registered post to Joint Secretary, Bar Council of India Office, 21, Rouse Avenue, Institutional Area, New Delhi-110002 upto 14th November, 2015



(Ashok Kumar Pandey)
Joint Secretary